

Annexure-7

Name of the corporate debtor: Datasift Private Limited; Date of commencement of liquidation: 25.07.2026; List of stakeholders as on: 05.09.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Wealth-X Pte Ltd	Equity shareholder	20.08.2026	27,70,120	27,70,120	Equity Shareholder	0	Nil	0	81.23%	0	0	0	0	
2	Delinian Holdco Limited	Equity shareholder	21.08.2026	50,000	50,000	Equity shareholder	0	Nil	0	1.47%	0	0	0	0	
	Total			28,20,120	28,20,120		0		0		0	0	0	0	



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